

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

C.C.P. NO: 38/2005 IN O.A. NO: 562/1996.  
30.8.2005.

Shree Behari Srivastava ....Applicant.  
By Advocate None.

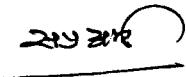
Versus  
Sri Amitabh Lal, Divisional ....Respondent.  
Railway Manager, Northern  
Railway Hazratganj, Lucknow.

BY Advocate Shri Shailendra Srivastava for Shri Azmal Khan.

Respondents have filed compliance report.

The revised pay 1400-2300 has been given to the applicant. A copy of the compliance report has already been made available to the counsel for the applicant on 22.8.2005. We find that the orders have been complied with. Proceedings are dropped. Notices are discharged.

  
(M.L. SAHNI)  
MEMBER(J)

  
(S.P. ARYA)  
MEMBER(A)

v.

CR  
~~Copy of order~~  
Dated on 31-8-05  
